

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
STARRED QUESTION NO. *86
TO BE ANSWERED ON 03RD DECEMBER, 2021**

FUNDS FOR PROMOTION OF AYURVEDA

***86. SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNAVIKHE PATIL:**

Will the Minister of **AYUSH** be pleased to state:

- a) the details of the funds allocated to the States by the Government for various schemes aimed at promoting Ayurveda system of medicine during the last three years, State/UT-wise including Maharashtra;
- b) the details of amount spent and amount not utilised by the States and Union Territories during the said period;
- c) the progress in promotion and development of AYUSH drugs through clusters approach in the country;
- d) the funds allocated and utilized under the cluster scheme during the last three years, State/UT-wise; and
- e) the details regarding implementation of the said scheme in Maharashtra?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (e) A statement is laid on the table of the House.

Statement referred in reply of Lok Sabha Starred Question No. *86 to be answered on 03.12.2021

- (a) & (b) Ministry of AYUSH is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments and providing financial assistance to them for development and promotion of AYUSH system of medicine including Ayurveda as per the proposals received in their State Annual Action Plans (SAAPs). Under NAM funds are being released to State/UT Governments against the approved SAAPs. The status of funds allocated/spent and unspent during the last three years, State/UT-wise including Maharashtra is furnished at **Annexure**.
- (c) Ministry of AYUSH (erstwhile Department of AYUSH) had implemented a Central Sector Scheme for AYUSH Clusters up to 12th Plan period (2012-17) for setting up of Industry Clusters. The Government had sanctioned funds to ten AYUSH Industry Clusters under the said scheme. Later, the Scheme was discontinued w.e.f. 01.04.2017. In six cases funds have been utilized and envisaged deliverables achieved. In other four cases, the deliverables were not achieved and the Ministry has taken legal recourse in the matter.
- (d) Funds were allocated and utilized to complete on-going projects under Central Sector Scheme for Development of AYUSH Clusters during last three years as detailed below:

Year	Name of the Industry Cluster/ Organisation	State/UT	Fund Released (Rs. in Lakhs)	Details of Utilization Received from the Organisation
2018-19	M/s Sanskar Ayush Medicare Pvt. Ltd, Arya Nagar, Jawalapur, Haridwar, Uttarakhand	Uttarakhand	Rs.100.00	Yes
2019-20	M/s Sanskar Ayush Medicare Pvt. Ltd, Arya Nagar, Jawalapur, Haridwar, Uttarakhand	Uttarakhand	Rs.33.00	Amount refunded by the grantee organisation.
2020-21	NIL	NIL	NIL	NIL

- (e) Cluster scheme was Central Sector Scheme and therefore the funds were released directly to the institutions. Two Industry Clusters in Maharashtra were provided funds under the scheme. The details are as under:

Name of the Industry Cluster/ Organisation	Fund released (Rs. in lakhs)	Date of release	Deliverables Achieved
M/s Konkan Ayur Pharma Pvt. Ltd, 125, Budhwar Peth, Opp. Jogeshwari Temple, Pune, Maharashtra	Rs. 150.00	13.03.2009	Yes
	Rs. 300.00 (03 instalments)	22.03.2010, 27.03.2010, 10.06.2010	
	Rs. 220.00	29.12.2011	
	Rs. 128.00	04.09.2013	
	Rs. 64.60	31.03.2016	
	Total: Rs. 862.60		
M/s Maharashtra Ayurved Center Pvt. Ltd., Aradhana, 55, Amchi Colony, Pasha - NDA Road, Bawdhan khurd, Pune, Maharashtra	Rs. 200.00 Lakh	22.07.2009	No. Legal recourse has been taken by the Ministry.
	Rs. 50.00 Lakh	22.03.2010	
	Rs. 350.00 Lakh	21.05.2010	
	Rs. 170.24	27.05.2015	
	Total: Rs. 770.24		

Annexure

The State/UT-wise status of funds allocated/spent and unspent during the 2018-19, 2019-20 & 2020-21 years under NAM

(Rs. in Lakhs)

S. No.	Name of States / UTs	Amount allocated/released (Central Share)	Expenditure reported by States/UTs	Unspent amount
1.	Andaman & Nicobar Islands	935.111	585.416	349.695
2.	Andhra Pradesh	3566.202	24.939	3541.263
3.	Arunachal Pradesh	1609.264	577.321	1031.943
4.	Assam	2686.800	190.320	2496.480
5.	Bihar	3177.833	54.855	3122.978
6.	Chandigarh	248.360	40.680	207.680
7.	Chhattisgarh	3757.934	679.350	3078.584
8.	Dadra & Nagar Haveli and Daman & Diu	135.864	0	135.864
9.	Delhi	0	0	0
10.	Goa	331.537	231.661	99.876
11.	Gujarat	4234.557	2102.410	2132.147
12.	Haryana	6535.258	3815.880	2719.378
13.	Himachal Pradesh	4447.842	2770.326	1677.516
14.	Jammu & Kashmir	5331.017	3697.317	1633.700
15.	Jharkhand	1522.312	4.560	1517.752
16.	Karnataka	6664.392	4613.905	2050.487
17.	Kerala	6475.961	3940.941	2535.020
18.	Ladakh	0	0	0
19.	Lakshadweep	446.483	296.425	150.058
20.	Madhya Pradesh	12450.106	6889.711	5560.395
21.	Maharashtra	4308.643	1223.740	3084.903
22.	Manipur	2710.021	1124.756	1585.265
23.	Mizoram	1579.979	953.949	626.030
24.	Meghalaya	596.180	281.405	314.775
25.	Nagaland	3126.339	2150.829	975.510
26.	Odisha	2515.470	447.684	2067.786
27.	Puducherry	731.603	649.800	81.803
28.	Punjab	1282.714	2.610	1280.104
29.	Rajasthan	7286.169	1116.380	6169.789
30.	Sikkim	951.349	685.484	265.865
31.	Tamil Nadu	4936.798	3614.726	1322.072
32.	Telangana	1624.542	321.229	1303.312
33.	Tripura	938.750	551.410	387.340
34.	Uttar Pradesh	30151.699	24204.707	5946.992
35.	Uttarakhand	3172.079	1866.674	1305.405
36.	West Bengal	4389.505	2388.457	2001.048
Total		134858.673	72099.857	62758.815

